

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

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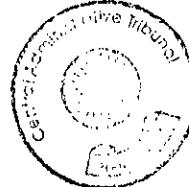
Review Application No.8 of 2003 in M.A.No.664/02 in
ORIGINAL APPLICATION NO.720 of 2002

DATE OF ORDER: 6th FEBRUARY 2003

BETWEEN:

A.Krishna Kumar,
S/o Late A.Purushotham,
Senior Auditor (Retd.),
Defence Accounts Department,
R/o Flat No.15, Jayanthi Apartments,
H.No.22-161, St.No.2, Cross-1,
R.K.Nagar, Malkajgiri,
Hyderabad 500 047.

... Applicant



AND

1. Union of India rep. by its Secretary,
Ministry of Personnel & Training,
New Delhi,

2. The Controller General of Defence Accounts,
Ramakrishnapuram,
New Delhi 110 066. ... Respondents

COUNSEL FOR THE APPLICANT: Mr. L.V.Uma Maheshwar Rao

COUNSEL FOR THE RESPONDENTS: Mr. A.Radha Krishna, Adl. CGSC

CORAM:

HON'BLE SRI JUSTICE K.R.PRASADA RAO, VICE CHAIRMAN

HON'BLE SRI M.V.NATARAJAN, MEMBER (ADMN.)

ORDER

(PER HON'BLE SRI JUSTICE K.R.PRASADA RAO,
VICE CHAIRMAN)

This Review Application is filed seeking for review of the order dated 26.11.2002 in M.A.No.664/02 in OA No.720/02.

On a perusal of the review application, we find that the previous order dated 26.11.2002 passed in M.A.No.664/02 is not vitiated by any error apparent on the face of the record, to review the said order. The Review Application is therefore dismissed in circulation.

माणित ब्रत
CERTIFIED TRUE COPY

माणित ब्रत 24-8-03 664/02

माणित ब्रत CASE NO. 664/02

माणित ब्रत DATE 24-8-03

माणित ब्रत SECTION OFFICER

True copy
L.T. CHANDRA SEKHARA RAO
ADVOCATE
132 Southend Park
GSI Post, Hyderabad-68